

(c) if no\* what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) and (c) Do not arise.

Recruitment of clerical staff in the Railways

684. SHRI SANGDOPAL LEPCHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that different yardstick for recruitment of clerical staff in Personnel Branch is being followed in different Zonal Railways; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) According to the extant orders, 33 1/3 per cent of the vacancies of clerks grade Rs. 260—400 are filled by promotion from Class IV and the remaining 66 2/3 per cent by direct recruitment through the Railway Service Commission. No yardstick has been laid down for recruitment. Recruitment is made with reference to requirements.

#### **Composition of Consultative Committees**

665. SHRI SURENDRA MOHAN: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether all the statutory and Consultative Committees of the Lok Sabha/Rajya Sabha for Union Ministries/Departments have been constituted;

(b) if so, what are the details of the Committees with the names of the members; and

(c) what are the reasons for non-constitution of Committee for the remaining Ministries/Departments?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): (a) to (c). There is no information readily available in regard to the number of statutory committees constituted by different Ministries/Departments of the Central Government under laws made by the Parliament. Twenty-two Consultative Committees have been constituted for the Ministries/Departments as follows:

1. Agriculture
2. Atomic Energy, space and Electronics, Science and Technology.
3. Commerce and Civil Supplies
4. Communications
5. Defence
6. Education and Social Welfare
7. Energy, Irrigation & Coal
8. External Affairs
9. Finance
10. Health and Family Welfare
11. Home Affairs
12. Industry
13. information and Broadcasting
14. Labour
15. Law, Justice & Company Affairs
16. Petroleum & Chemicals
17. Planning
18. Railways
19. Shipping and Transport
20. Steel & Mines
21. Tourism & Civil Aviation
22. Works & Housing

Lists containing the names of Members of Parliament nominated on each of the above Committees have been kept in the Parliament Library for reference.

#### **Speed limit for vehicles**

686. SHRI IBRAHIM KALANIYA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that under the Motor Vehicle Act, Delhi the speed limit of all the vehicles including D.T.C. and mini buses has been fixed 50 km. per hour in Delhi;